Name of the Corporate Debtor: EAP INFRASTRUCTURES PRIVATE LIMITED; Date of Commencement of CIRP: 02-09-2021; List of Creditors as on: 10-02-2022; Name of IP: Mr. SURESHKUMAR R; Process Number: 12295

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	<b>Details in Annexure</b>
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					7.83				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)	1	1605264	1	1605264	15.70				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	14354894	3	8618012	84.30		5736882		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		4	15960158	4	10223276	100.00	0	5736882		